

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 213
(IB)-637(PB)/2020
IA-2362/2024

IN THE MATTER OF:

M/s. Guadian Finance Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Temple Leasing & Finance Ltd. ... Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 15.07.2024

CORAM:

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Adv. Mohd Nazim Khan

For the Liquidator : Adv. Vinod Chaurasia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2362/2024: List the matter before Regular Bench on 07.08.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**